

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 997/98

New Delhi, this the 1st day of June, 1998. (3)

Hon'ble Shri N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

P. R. B. Kumar,
Telecom District Manager,
Sangareddi,
Andhra Pradesh.

....Applicant

(By Advocate Shri V. K. Goel)

Versus

1. Union of India,
Through Secretary, Deptt. of Telecom,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-110 001.

2. Jt. Secretary & L.O. (SCT),
Department of Telecom,
Sanchar Bhawan,
New Delhi.

3. Secretary (National Commission for SC/STs),
Khan Market,
New Delhi.

4. Secretary,
Dept. of Personnel & Training,
North Block,
New Delhi.

5. Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110011.

6. Shri R. Ramesh,
General Manager,
(Satellite Project), No. 33, Iphiraj Road,
Chennai-600105. Respondents

O R D E R (ORAL)

HON'BLE SHRI N. SAHU, MEMBER (A)

Shri V. K. Goel, Ld. counsel for applicant, at the time of hearing on admission, seeks permission of the court to withdraw the O.A. Permission is granted.

2. O.A. is accordingly treated as withdrawn. Shri Goel is, however, given permission to file afresh O.A. if so advised.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)


Anasimhark
(N. Sahu)
Member (A)

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